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Date: 23/12/2025

(1869) 06 CAL CK 0055

Calcutta High Court

Case No: None

In The East Indies, Solicitor,

Deceased, Alexander Beodie APPELLANT

Mackintosh of Durmoo

Vs

Charles James Wilkinson, Officiating Administrator

General of Bengal and Executor RESPONDENT

of Last Will and Testament of the

Said Samuel Fenn

Date of Decision: June 7, 1869

Judgement

Phear, J.

Ordered that the petition should be taken as a plaint and filed as such, and should be the foundation of an administration suit. Written statements ordered.